

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:66
ANSWERED ON:29.02.2000
RECRUITMENT OF HOME GUARDS
CHANDRESH PATEL KORDIA

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government have made any assessment about the funding of Home Guards and other Civil Defence forces;
- (b) if so, the details thereof ;
- (c) whether there are complaints about violation of rules of recruitment to these forces in Delhi; and
- (d) if so, the details thereof and the action taken on such complaints?

Answer

MINISTER OF HOME AFFAIRS

(SHRI L.K. ADVANI)

(a) to (d): A Statement is laid on the Table of the House.

Statement referred to in reply to Parts (a) to (d) of Lok Sabha Starred Question No. 66 of 29th February, 2000 regarding recruitment of Home Guards.

(a)&(d): The expenditure on raising, training and equipping of Home Guard and Civil Defence is shared between the Centre and the States. As per the current financial policy, 50% of the expenditure is reimbursed to the North-Eastern States except Assam. The expenditure reimbursed in respect of other States is 25%. However, in respect of Border Wing Home guards, the Central Government shares 100% expenditure in respect of Assam, Meghalaya, Tripura and West Bengal and 75% in respect of Gujarat, Punjab and Rajasthan.

A Group of officers constituted to look into the Civil Defence preparedness in the country has, in its draft report, recommended that Central assistance to the State Governments for Civil Defence should be enhanced.

(c)&(d): The eligibility criteria for recruitment of Home Guard volunteers have been laid down in the Delhi Home Guards Rules, 1959. According to information received from the Government of NCT of Delhi., there have been no complaints about the violation of the provisions of the Rules in this regard. However, some representations regarding corruption in the matter of enrolment, re-enrolment and discharge of Home Guard volunteers have been received. In order to bring about transparency in this regard, the Government of NCT of Delhi is in the process of formulating a policy.